

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

25. M.A. 2859/2019
M.A. 972/2019
IN
C.P.(IB)-3065(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.07.2021**

NAME OF THE PARTIES: Galaxy Ceramic Studio

V/s

Passion For Lifestyles Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time the matter could not be heard. List this matter on

11.08.2021

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)